(Please click here for previous Lists of Creditors) (Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)		
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	1404267882	3	1404267882	54.95	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	177528244	1	177528244	6.95	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0		0	0	0	NA
7	Operational creditors (Government Dues)	1	167128157	1	167128157	6.54	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	806681775	1	806681775	31.57	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
Total		6	2555606058	6	2555606058	100.00	0	0	0	

Name of the Corporate Debtor: Dagcon (India) Private Limited; Date of Commencement of CIRP: 20-11-2019; List of Creditors as on: 31-12-2020; Name of IP: Mr. Bimal Agarwal; Process Number: 1; Last 5 digitof registration number: 10512